

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. I.A. 2029/2024

In

C.P.(IB)-1126(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Axis Bank Limited

Vs.

Zee Learn Limited.

Appearance

For Applicant : Adv. Sairam Subramanyan a/w. Adv. Jewel Bhateja &
Adv. Ananya Nair i/b. Saraf & Partners.

For Respondent : Adv. Rohit Gupta a/w. Adv. Abha Patel i/b Fortis
India Law

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2029/2024

List this matter on **19.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)